

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:263  
ANSWERED ON:26.02.2013  
REPORT ON R R WORKS  
Kanubhai Patel Jayshreeben

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government of Maharashtra has submitted its Action Taken Reports (ATR) on the decision taken by the Resettlement and Rehabilitation (R&R) Sub-Group of Narmada Control Authority (NCA), chaired by the Secretary, Department of Social Justice and Empowerment, in its meeting held on 12.09.12;
- (b) if so, the details thereof; and
- (c) the response of R&R Sub-Group of NCA thereon?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

- (a) and (b) Yes, Madam. The Government of Maharashtra vide its letter dated 17.01.2013 has submitted its Action Taken Reports (ATRs) related to the compliance of deficiencies outlined by the Grievances Redressal Authority which inter-alia include boundaries of agricultural lands not being shown on possession receipt of the Project Affected Families (PAFs), Non-measurement of land allotted to the PAFs, Non-eviction of encroachers on the land allotted to the PAFs, Panchanama of land allotted to the PAFs not being signed by all concerned, Non-resolution of issues related to Savariya Digar and Bilgaon, Non-allotment of land to 12 PAFs and house plots to 16 PAFs, etc.
- (c) The meeting of the R & R Sub-Group, NCA, to consider clearance of further raising the height of the Sardar Sarovar Dam, would be held after examination/verification of the Report of the Government of Maharashtra.